

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

WRIT PETITION (CRL.) NO(s). 13 OF 2008

MOHAMMED ISHAQ

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date: 29/08/2008 This Petition was called on for hearing today.

For Petitioner(s) Mohd.Irshad Hanif,Adv.
Mr. Md. Israr Hanif,Adv.

For Respondent(s) Mr. Mushtaq Ahmad,Adv.
Mr. Masood Alam,Adv.
Mrs.D. Bharathi Reddy ,Adv
Mrs. N. Annapoorani,Adv.

UPON hearing counsel the Court made the following
ORDER

Sufficient time has been granted. Hence no further time can be granted by
this Court for filing Counter Affidavit.
Office has to take appropriate steps, as per rule.

(S.G. Shah)
Registrar

MG